

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****JASSI PROPERTIES AND CONSTRUCTIONS PRIVATE LIMITED OPERATING  
CONSTRUCTION ACTIVITIES AND TRADING IN ANIMAL/ FISH FEED IN WEST  
BENGAL, INDIA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1	Name of corporate debtor along with PAN & CIN/LLP No	Jassi Properties and Construction Private Limited PAN – AABCJ9582E CIN- U70101WB2006PTC108054
2	Address of the registered office	P 30/3 CIT Road, Scheme VI M, First Floor, Phool Bagan, Kolkata - 700 054
3	URL/ Website	Not Available
4	Details of place where majority of fixed assets are located	<ul style="list-style-type: none"><li>• Bimabharam, Andhra Pradesh</li><li>• Burdwan, West Bengal</li></ul>
5	Installed capacity of main products/ services	
6	Quantity and value of main products/ services sold in last financial year	The company is inoperative for last two years. Trading turnover in financial year 2018-19 was Rs. 45.7 crores
7	Number of employees/ workmen	Number of Staffs : - 0 Workmen: - 0
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by emailing to the Resolution Professional at <a href="mailto:ibc.jassi@gmail.com">ibc.jassi@gmail.com</a> / <a href="mailto:slahiri0207@gmail.com">slahiri0207@gmail.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by emailing to the Resolution Professional at <a href="mailto:ibc.jassi@gmail.com">ibc.jassi@gmail.com</a> / <a href="mailto:slahiri0207@gmail.com">slahiri0207@gmail.com</a>
10	Last date for receipt of expression of interest	10 <sup>th</sup> June, 2024
11	Date of issue of provisional list of prospective resolution applicants	20 <sup>th</sup> June 2024
12	Last date for submission of objections to provisional list	25 <sup>th</sup> June 2024
13	Date of issue of final list of prospective resolution applicants	06 <sup>th</sup> July 2024

14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 <sup>th</sup> July 2024
15	Last date for submission of resolution plans	12 <sup>th</sup> August 2024
16	Process email id to submit Expression of Interest	<a href="mailto:ibc.jassi@gmail.com">ibc.jassi@gmail.com</a>



**Soumitra Lahiri**  
INSOLVENCY PROFESSIONAL  
RESN. NO.: 1801/1PA-001/IP-P00734/2017-18/11232

Soumitra Lahiri  
Resolution Professional in the matter of  
**Jassi Properties and Construction Private Limited**  
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For (Jassi Properties and Construction Private Limited)

Date: 24<sup>th</sup> May 2024

Place: Kolkata